

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3308

ANSWERED ON:14.12.2011

AGREEMENT BETWEEN INDIA AND UAE

Abdulrahman Shri ;Angadi Shri Suresh Chanabasappa;Kodikunnil Shri Suresh;Venugopal Shri P.

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government of India and United Arab Emirates (UAE) have signed two key agreements recently;
- (b) if so, the details thereof;
- (c) whether the two countries also discussed issues pertaining to drug trafficking, exchange of criminals and workers; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED)

(a) to (d) Yes. On 23 November 2011, Government of India and the Government of United Arab Emirates signed the following two Agreements: (i) Agreement on Security Cooperation and (ii) Agreement on Transfer of Sentenced Persons. The Agreement on Security Cooperation seeks to strengthen the existing bilateral framework to enhance cooperation in the areas relating to combating terrorism, addressing activities of organized criminal groups, drug trafficking, illicit trafficking in weapons, ammunition, explosives, etc. The Agreement on Transfer of Sentenced Persons provides the opportunity to persons of each Contracting State sentenced in the other to serve their sentences in their own country.